

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Petition No. D-85-GT-2012**

Date: 06.09.2013

To,

Executive Director (Commercial),  
NTPC Ltd, NTPC Bhawan,  
Core-7, Scope Complex, 7,  
Institutional area, Lodhi Road,  
New Delhi-110003

Sir,

**Subject: Petition No. D-85-GT-2012: Approval of tariff of Korba Super Thermal Power Station Stage-III (500 MW) from 21.03.2011 to 31.03.2014, after the truing up exercise.**

**Ref: This office letter dated 17.6.2013 in Petition No. D-85-GT-2012**

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With reference to our letter dated 17.6.2013. You were called up to file additional submissions latest by 1.7.2013. It is noticed that no compliance has been made by you in respect of the said letter. In view of this, i am directed to inform you that time for filing the additional information is granted upto 17.9.2013 as a last chance. The information sought for by our letter 17.6.2013 shall be filed by 17.9.2013 with copy to the respondents, failing which matter will be placed before the Commission for order.

Yours faithfully,

Sd/-  
B. Sreekumar  
Deputy Chief (Law)